

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: -19984 - JK (LD) of 2025

DATED:- 18 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

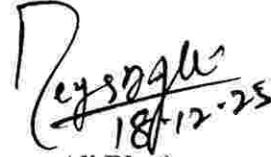
Sd/-
(Achal Sethi)
Secretary to Government

Dated: - 18.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 19984- JK(LD) of 2025 dated 18.12.2025

S.No	Case No.	Title of case	OIC	Contact No.
1	OA No. 461/2023	Bhola Ram Sharma Vs UT of J&K and Ors	Nirmal Singh, Executive Engineer Mechanical Irrigation Division, Jammu	9419172484
2	WP(C) No. 3364/2025	M/s Guru Nanak Builders Vs UT of J&K & Ors	Er. Tilak Raj Sharma, Executive Engineer, Flood Control Division, Jammu	9419135183
3	OA No. -----/2025	Balwan Ram Vs UT of J&K & Ors	Er. Hafizullah Reshi, Executive Engineer, TWID, Jammu	8803247931
4	CNR NO.JKBD06 0022462023. No. 2245/2023 R eg. No. 41/2023	Titled Davinder Singh S/o Devi Chand R/o Batara Vs (1) Chief Engineer PHE Jammu	Yash Paul. Executive Engineer	9419244121
5	WP(C)/1719/2024	M/S Rajput Earth Movers and Construction Co. Th. Radha Rani Versus UT of Jammu and Kashmir Th. Commissioner Secretary Jal Shakti Department Jammu and Ors	Er. Anil Kumar, Executive Engineer R.C.C Upper Division Kathua (Addl. Charge)	9419184927
6	O.A No. 1840/2025	Vishabjeet Singh Versus UT of J&K and Ors	Er. Anil Kumar, Executive Engineer R.C.C Upper Division Kathua (Addl. Charge)	9419184927
7	Deci/149/2023	Sudershana Bala V/s UT of J&K and Others	Er. Anil Kumar, Executive Engineer R.C.C Upper Division Kathua (Addl. Charge)	9419184927
8.	WP (C) No.----- of 2025 in CP No. 223/2025	UT of J&K and others V/S Tofeeq Raiyaz	Vishal Thappa Executive Engineer, PHE Division Poonch	6005013521